

PAYMENT OF ARREAR TO UNQUALIFIED STAFF ON WESTERN RAILWAY ACCOUNTS OFFICE

1271. **SHRI P. P. ESTHOSE:**

SHRI A. K. GOPALAN:

SHRI UMANATH:

SHRI K. M. ABRAHAM:

SHRI E. K. NAYANAR:

SHRI K. RAMANI:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 3842 on the 13th August, 1968 and state:

(a) the pay on which the unqualified staff promoted on seniority-cum-suitability basis was fixed on the 1st October, 1962;

(b) whether the benefit of four increments was given to them at the time of fixation on the 1st October, 1962;

(c) if not, the reasons therefor;

(d) whether any representation from the recognised Unions has been received in this connection; and

(e) if so, steps taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c). As per the extant orders the actual incumbents of the upgraded posts and where it was not possible to pin-point the actual incumbents, the senior-most Clerks Grade II, in the Unit in which the posts were upgraded from 1-10-1962, were eligible to receive arrears till they were replaced by other selected or suitable candidates. The results of the suitability test for the unqualified clerks were declared on Western Railway in piece-meal on various dates during March to May 1963 and the staff were promoted on and from the dates immediately after the declaration of the results. Their pay on promotion has, therefore, been fixed from the actual date of promotion. Such of them as were, however, actual incumbents of the posts, upgraded from 1-10-62, have also been paid arrears with effect from 1-10-62. The benefit of 4 increments was given to them at the time of fixation of their pay from the actual date of promotion.

(d) and (e). Yes. A representation has been received to the effect that those who had earlier passed the Efficiency Bar test in the lower grade should also get arrears from 1-10-1962. This is under examination.

DUTY LIST OF STAFF WORKING IN FOREIGN TRAFFIC ACCOUNTS OFFICE, WESTERN RAILWAY, DELHI

1272. **SHRI C. K. CHAKRAPANI:**
SHRI P. P. ESTHOSE:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 6139 on the 27th August, 1968 and state whether a copy of the duty list of the staff working in the Foreign Traffic Accounts Office, Western Railway, Delhi showing against each name in details the quantum of work and the man-days required will be laid on the Table of the House?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): As already explained in reply to Lok Sabha Question No. 6139, it is stated that the information asked for is very voluminous and the labour involved in its compilation will not be commensurate with the results achieved.

UNDER-MECHANISATION OF RAILWAYS TRAFFIC ACCOUNTING

1273. **SHRI A. K. GOPALAN:**
SHRI K. RAMANI:
SHRI UMANATH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the surplus under-mechanisation of Railways traffic Accounting has been worked out without conducting job analysis and without taking into account the increased quantum of work in respect of items unaffected by mechanisation;

(b) whether it is also a fact that due to fictitious surplus, there is hardship in the Traffic Accounts Offices of the Indian Railways;

(c) if not, the names of the officers who conducted the job analysis along with the copies of the report of the job analysis;

(d) whether any representation has been received by Government in this regard; and

(e) steps taken by Government to wipe off the so-called fictitious surplus?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c). The various items of work handled in